

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/180(KB)2014
IA(COMPANIES.ACT)/13(KB)2024,
COMP.APPL/715(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	SMT BIVA PYNE VS FINDON CO. LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Deepnath Roy Chowdhury, Adv.] For Petitioner
Mr. Sourav Sengupta, Adv.
Mr. Aman Baid, Adv.
Mr. Bhaskar Dwivedi, Adv.

ORDER

1. Ld. Counsels for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. Post this matter on **03.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH